

INFORMATION

The High Court of Jharkhand, Ranchi has been pleased to pass an order in Internal Complaints Case No. 01/2024 [Ms. X (Complainant name kept confidential) v. Shri Sandeep Kishore (Respondent)] in light of the Gender Sensitization & Sexual Harassment of Women at High Court of Jharkhand (Prevention, Prohibition And Redressal) Regulations, 2021, that ~

“Shri Sandeep Kishore is physically debarred of entry in the High Court of Jharkhand precincts for a period of one year. However, he may be permitted to physically enter precincts of the Court upon written permission for conducting cases or appearing in Court.”

By Order

Sd /-

(Mohammad Shakir)
Registrar General

Dated:25.07.2024